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Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Placed For circulation
For AH IIR on
3.8.94.

Yeli
for Dy. Registrar

CAT has no jurisdiction
over Navodaya vidyalaya
Samiti which is a Society.

(Kindly see Principal
Bench order in OA 1083/89)
Yeli

Dated: 3/8/94.

Applicant by Sh. A.M. Gholap.
Notice before admission returnable
on 2/9/94.

(V. Ramakrishnan) (M.S. Deshpande)
MCA) V.C.

Dated: 3/8/94.

After the above order was
passed, the Counsel for the
applicant Sh. A.M. Gholap appeared
and made a statement that
he wants to withdraw the present
application because the question

(2)

of jurisdiction is involved and ^{the High Court} he would like to approach. The matter is allowed to be withdrawn with liberty to approach the High Court. The application is accordingly disposed of.

Received 4 copies of
O.T. for Res.
3-8-94
C. for App.

V. Ramakrishnan
(V. Ramakrishnan) (M.S. Deshpande)
MCA) V/C

order/Judgment delivered
to the District Judge (a)
on 8/8/94

8/8/94

Judgement dtd 8/8/94
Sent back undelivered
with postal remark
Nil. form R-4.
chaf